

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1225

ANSWERED ON:03.03.2011

ALLOCATION OF FUNDS

Bairwa Shri Khiladi Lal;Bhagora Shri Tarachand;Jakhar Shri Badri Ram ;Meghwal Shri Bharat Ram;Singh Shri Dushyant

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether some States have been granted special category status in the matter of providing additional funds under the National Rural Drinking Water Programme (NRDWP);
- (b) if so, the details thereof along with the additional funds provided to the States under the said scheme during the last three years;
- (c) whether the Government has received requests from some of the State Governments for providing more funds under the scheme;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

**Answer**

MINISTER FOR STATE IN THE MINISTRY OF RURAL DEVELOPMENT(MS. AGATHA SANGMA)

(a): No Sir.

(b): Based on availability of savings, capacity of States to absorb more funds and requests received from various States, Government of India had released additional funds to States during the last three years. The details are annexed.

(c)to(e): Requests for release of additional funds under National Rural Drinking Water Programme for the year 2010-11 have been received from the States mentioned below.

(Rupees in crore)

S.No. Name of the State Amount

1 Arunachal Pradesh 50.00

2 Karnataka 100.00

3 Meghalaya 35.00

4 Punjab 40.00

5 West Bengal 100.00

Requests can only be considered if there are savings at the end of the financial year and if the States fulfill all conditions required of them for release.